

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 396/GT/2020**

Subject : Petition for approval of tariff of Bhilai Expansion Power Plant (500 MW) for the period 2019-24.

Petitioner : NTPC SAIL Power Company Limited

Respondents : DNH Power Distribution Corporation Limited and 3 Ors.

Date of Hearing : **14.7.2022**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Tridib Deb, NTPC SAIL  
Shri Soumitra Samanta, NTPC SAIL  
Shri Dilip Kumar Tiwari, NTPC SAIL

**Record of Proceedings**

The order in the present petition was reserved on 29.6.2021. However, the order could not be passed prior to the Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for virtual hearing today.

2. During the hearing, the representative of the Petitioner submitted that pleadings have been completed in the matter and the Commission may accordingly pass orders.
3. None present on behalf of the Respondents. Accordingly, order in the petition was reserved.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

